

[Shrimati Jahanara Jaipal Singh]

mates and Revised Estimates for the year 1966-67 and Budget Estimates for the year 1967-68 under Capital of the Indian Airlines Corporation.

[Placed in Library. See No. LT-1350/67.]

**STATEMENT REGARDING IDIKKI HYDRO-ELECTRIC PROJECT**

**The Minister of Irrigation and Power (Dr. K. L. Rao):** Sir, I beg to lay on the Table—

A statement regarding Idikki Hydro-Electric Project in Kerala. [Placed in Library. See No. LT-1351/67].

**ANNUAL REPORT OF INDIAN CENTRAL OILSEEDS COMMITTEE FOR THE YEAR 1965-66, ETC.**

**The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde):** Sir, I beg to lay on the Table—

(1) A copy of the Annual Report of the Indian Central Oilseeds Committee for the year 1965-66. [Placed in Library. See No. LT-1352/67.]

(2) A copy of the Annual Report of the Indian Lac Cess Committee for the year 1965-66. [Placed in Library. See No. LT-1353/67.]

(3) A copy of the Report of the Indian Central Tobacco Committee for the period 1st April, 1965 to 30th September, 1965. [Placed in Library. See No. LT-1354/67.]

(4) A copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

(a) The Andhra Pradesh Rice and Paddy (Restriction of

Movement) Second Amendment Order, 1967, published in Notification No. G.S.R. 1166 in Gazette of India dated the 25th July, 1967.

(ii) G.S.R. 1167 published in Gazette of India dated the 26th July, 1967.

[Placed in Library. See No. LT-1355/67.]

**NOTIFICATIONS UNDER MOTOR VEHICLES ACT, 1939**

**The Deputy Minister in the Ministry of Transport and Shipping (Shri Bhakt Darshan):** Sir, I beg to lay on the Table—

(1) A copy each of the following Notifications under sub-section (3) of section 133 of the Motor Vehicles Act, 1939:—

(i) The Delhi Motor Vehicles (Second Amendment) Rules, 1967 published in Notification No. F. 3(39)/66-67-Transport in Delhi Gazette dated the 1st June, 1967.

(ii) The Delhi Motor Vehicles Rules (Fourth Amendment) Rules, 1967, published in Notification No. F. 3(10)/65-66-Transport in Delhi Gazette dated the 22nd June, 1967.

(2) Two statements showing reasons for delay in laying the above Notifications.

[Placed in Library, See No. LT-1356/67.]

13.32 hrs.

**BUSINESS ADVISORY COMMITTEE SEVENTH REPORT**

**The Minister of Parliamentary Affairs and Communications (Dr. Ram Subhag Singh):** Sir, I beg to present